## NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

APPLICATION NUMBER

**PETITION NUMBER** 

: TCP/177/2016

NAME OF THE PETITIONER(S)

: Ozhukil Padinjarepet Achuthan Kutty Shanthi & 8 others

NAME OF THE RESPONDENT(S)

: M/s Punajani Securities Limited & 11 others

**UNDER SECTION** 

: 397/398,

S.No. NAME (IN CAPITAL)

**SIGNATURE** 

REPRESENTATION BY WHOM

1 SUSHMITA UDAYASANKAR COUNSEL FOR THE RESPONDENTS

R2-R11

R. B. Sankan narayanan Curnsol for Jehbierens Rhaagar

J. A.M. Sridharan

Le S. D. ro condidention

R1 & R1

Respondent

Explored Respondent

Respondent

Le S. D. ro condidention

R1 & R1

## **ORDER**

Shri R Sankaranarayanan, counsel for petitioners present. Ms Sushmita Udayasankar, counsel for R2 to R11 and Shri S P Murali Krishnan, counsel for R1 & R12 are present. Counsel for respondents sought some time for submitting final arguments as the senior counsel is not present due to personal inconvenience. Time extended at request. Put up on 02.02.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)